

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-23/2005/7682/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dipankar Bora,  
District & Sessions Judge,  
Tinsukia.

Dated Guwahati, the <sup>st</sup> 21 August, 2023.

Sub:- **Station leave permission.**

Ref:- Your Letter No.DJT/CAO/III/19/6889/2023, dated 10.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 13.08.2023 till the morning of 14.08.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-23/2005/7683/A, dated**, 21-08-23

Copy to:

✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
